

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.02.2016

OA No. 291/00272/2014

Mr. Virendra Lodha, Sr. Advocate, with
Mr. Vinod Goyal, counsel for applicants.
Mr. V.D. Sharma, counsel for respondent nos. 3 & 4.
Nemo for other respondents.

At the very outset, learned senior counsel for the applicants intends to withdraw the main OA on the ground that the grievances of the applicants have already been redressed.

The Original Application is, therefore, dismissed as withdrawn.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE MEHINDER SINGH SULLAR)
JUDICIAL MEMBER

Kumawat